## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/202/ (IB)/2017

NAME OF THE PETITIONER(S)

: POWERTEST ASIA PVT LTD

NAME OF THE RESPONDENT(S)

: BROTHERS ENGINEERS AND ERECTORS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. Counsel for both the parties made their appearance before the Adjudicating Authority on 6.6.2017. But on 31.7.2017 and 3.8.2017, there was no representation on behalf of both the parties. Therefore, the petition is dismissed in default.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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